

that certain Western countries had quoted for similar wagons as those for which India has quoted, and if that be so, to what extent the quotations given by the Western countries were lower compared to the Indian quotations ?

SHRI B. R. BHAGAT : So far as our information goes, there has been no quotation for similar wagons from any other country.

SHRI S. K. TAPURIAH : May I make a submission ?

MR. SPEAKER : The reply is very clear.

श्री जाज फरनेंडाज : रूसियों को रेल वंगन बेचने वाला मामला दो वर्षों से चला हुआ है और हम में बहस के सिवा और कोई चीज हमें नजर नहीं आ रही है। पूरी जिम्मेवारी के साथ मैं इस सदन में आरोप करना चाहता हूँ। रेलवे वेंगज लेने के नाम पर रूसियों के जो भी डेलीवेशन हिन्दुस्तान में आए, क्या यह सही नहीं है कि उन डेलीवेशन ने हिन्दुस्तान के तमाम इंजीनियरिंग कारखानों में, हिन्दुस्तान के तमाम रेल के वंगन बनाने वाले कारखानों में, पूरी जाम्मी और खफियागिरी की और जानकारी हासिल की ? हिन्दुस्तान में जो रेल वंगन बनाने वाले कारखानों के मालिक हैं उन लोगों से हिन्दुस्तान की डिफेंस इंडस्ट्री के बारे में, हिन्दुस्तान की बन्दरगाहों के बारे में जानकारी उन्होंने मांगी और उनको कहा कि अगर वे जानकारी देंगे तभी उनको आर्डर मिलेंगे, क्या यह सब सही नहीं है ? इग पृष्ठभूमि में क्या आप इस सदन की एक कमेटी तत्काल बिठावेंगे जो सारे रूसी वंगन डील के बारे में जांच करे ?

श्री ब० रा० भगत : यह सर्वथा निराधार है।

श्री जाज फरनेंडाज : यह सी फीमदी सही है। दस्तावेजों के साथ मैं इस आरोप को साबित करूंगा।

SHRIMATI SHARDA MUKERJEE : Are you going to appoint a parliamentary committee to look into this matter or not ?

श्री ब० रा० भगत : निराधार आरोपों के आधार पर कोई कमेटी नहीं बिठाई जा सकती है।

श्री मधु लिमये : वह डाकुमेंट्स देने के लिए तैयार हैं।

श्री ब० रा० भगत : इस में मेन सप्लायज् पांच हैं और सब प्राइवेट सेक्टर के हैं। इतने बड़े आर्डर जो बायर है और सप्लायर है, चाहे वह गवर्नमेंट ग्राफ इन्डिया की टीम हो या जो पांच सप्लायज् है जो प्राइवेट सेक्टर के हैं, वे हों, उन में ऐसी कोई बात भी नहीं हुई है जो किसी भी दूसरी कंट्री से, दूसरे मुल्क के सप्लायर और बायज् में बात होती है, प्रोडक्शन दिखाने के लिए या फॅक्ट्री दिखाने के लिए या टेक्निकल डिस्कशन के लिए जिस के आधार पर यह कहा जा सकता हो कि इस प्रकार के आरोप में कोई तथ्य है।

श्री जाज फरनेंडाज : आप गलत कहते हैं। देश का आप बेचते हो। हम जानते हैं आप लोगों की पूरी चाल है।

MR. SPEAKER : This question had come up last time, and a number of supplementary questions had been asked on that occasion. I think there is no need to ask any further supplementary questions now. Next question.

SHRIMATI SUCHETA KRIPALANI : It is a very important question. You will have to allow some supplementaries.

MR. SPEAKER : Next question.

T. V. Set Invested for Catching Signals from a satellite

*213. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Indian technicians has invented a television set entirely with the Indian know-how to catch signals directly from a satellite;

(b) whether this has been completed and tested;

(c) if so, how it compares in its performance and cost with similar foreign sets;

(d) whether its production will be undertaken on commercial basis; and

(e) the annual production thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) As far as the Ministry of Defence are aware, no such invention has been made by Indian technicians.

(b) to (e) . Do not arise.

MR. SPEAKER : Now, Shrimati Ila Palchoudhuri .

SHRIMATI ILA PALCHOUHDURI :
r se—

SHRIMATI SUCHETA KRIPALANI :
It was a very important question and you should have allowed some more supplementary questions

MR. SPEAKER : This is the second time that this question has come up. This question had come up earlier also.

SHRIMATI SUCHETA KRIPALANI :
No Member from our party has been allowed to put the question.

SHRI BAL RAJ MADHOK : Apart from the question, here was a very serious allegation made by a very senior Member and the hon. Minister has denied it. How do we know who is right ? Both are equally hon. Members of the House.

श्री बाबू फरनेडीज : आप पार्लिमेंटरी कमेटी बिठाइये । तब पता चलेगा कि वह सही है या मैं सही हूँ । इसका तब प्रापको सबूत मिलेगा । कमेटी के सामने श्री भगत भी जायें

और मैं भी जाऊंगा । दूसरे लोग भी जायेंगे । हम जानते हैं कि रूमियो ने क्या क्या किया है ।

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, बहुत गम्भीर आरोप सरकार पर लगाये गये हैं ।

SHRI RANGA : May I suggest that it is within your rights ? You can remit this question to the Estimates Committee and let them inquire into it.

SHRIMATI SHARDA MUKERJEE :
We want a parliamentary inquiry into this matter.

श्री हुकम चन्द कछवाय : रूस के एजेंट यहां भी बंटे हुए हैं, रूस के दलाल यहां भी बैठे हुए हैं । आप जाच कमेटी बिठाइये । रूस के एजेंट उधर भी हैं और इधर भी हैं ।

MR. SPEAKER : Will the hon. Members please take their seats ? I cannot hear anything. (Interruptions) Will Shri George Fernandes take his seat now ? (Interruptions)

SHRI HEM BARUA : It pains me to say that Parliament has been reduced to a market-place. Any Member has a right to put a question. (Interruptions)

MR. SPEAKER : Will Shri George Fernandes resume his seat or not ?

SHRI HEM BARUA : Any Member has a right to put a question and it is for you to give him protection. But you have not given him protection. How do the other Members come into the picture ?

MR. SPEAKER : I am very sorry that this has become a practice here. Sometimes a question may not be to the liking of another hon. Member.

A member has an inherent right to ask a question, whether the question or the answer is to the liking of another member or not. This is not a healthy practice that all the time some members interrupt

other members who are asking their questions and getting the answers. In this way how will you function ?

श्री रविवराय : उन्होंने आप से सवाल पूछा था। (व्यवधान) यह कैसे पिक्चर में आये ? (व्यवधान)

श्री रामावतार शास्त्री : इस सदन में कोई सदस्य किसी दूसरे को धमकी नहीं दे सकता है। (व्यवधान)

श्री भोम प्रकाश त्यागी : अध्यक्ष महोदय, आप इस प्रकार के इनटरप्शन को रोकते क्यों नहीं हैं ?

MR. SPEAKER : I have been warning Shri Ram Avtar Shastri since three or four days not to interrupt members during question hour.

SHRI SURENDRANATH DWIVEDY : You have gone over to the next question. That is all right. But some grave allegations were made by an hon. member. The Minister requidated them; would it be referred to a committee of inquiry since the hon. member has requested you and said that he has documentary proof ? Even in the reply the Minister has given, he has not clarified this position. The hon. member maintains that information from our defence establishments was collected by the Soviet delegation.....

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : That is not connected with this question.

SHRI SURENDRANATH DWIVEDY : .. when they were here to finalise this deal. The Minister has only said that this is baseless so far as this particular issue is concerned. But in regard to this allegation, we want to know if there is any truth in it.

SHRI B. R. BHAGAT : There is absolutely no truth in this. Any number of allegations can be sprung up like this without any facts or figures. Where are the facts ? Let the hon. Member come out with them.

SHRI MADHU LIMAYE : Let him agree to it going to a committee.

SHRI RABI RAY : Parliamentary Committee.

DR RAM SUBHAG SINGH : A serious allegation has been made. The hon. member making it says that he has various documents in his possession to prove it. I suggest that these documents be examined by you and if there is anything in them, the matter might be referred to a Parliamentary Committee.

SHRI D. N. TIWARY : There is no proof of these allegations. How could they be entertained ?

MR. SPEAKER : I have already called Shrimati Ila Palchoudhuri.

SHRI RANGA : We want to co-operate with you, but you do not want to co-operate with us. You do not give any chance to a member from this side to put a question while giving chance to others. We have made a helpful suggestion in this matter. But you are not good enough to give any consideration to it. You simply say in reply that 'I have called the next question'. How do you expect us to co-operate in these circumstances ? You must give protection to us. This is not the way to conduct proceedings. Shrimati Sucheta Kripalani wanted to put a supplementary. In reply, you were good enough to say 'I am going to the next question'. But in between you allowed all these disturbances and you are sitting tight, completely helpless like ourselves. We have made a helpful suggestion but you are not willing to accept it. You do not want co-operation from members who are willing to co-operate. How can we co-operate if you are not willing to co-operate with us ? (Interruptions).

MR. SPEAKER : I must tell Shri Ranga not to try to cow me down.

SHRI RANGA : But we are not going to be brow-beaten either. Co-operation must be mutual. Is that trying to cow down,

MR. SPEAKER : He must sit down.

SHRI RANGA : I will not sit down. You must also co-operate with us. What is this ? (*Interruptions*).

AN HON. MEMBER : On a point of order.

MR. SPEAKER : I told them in the beginning that this question had come up last week and a number of supplementaries were then asked. By mistake of the office, it has come up again on the question list today.

SOME HON. MEMBERS : No, no.

MR. SPEAKER : Now, quite a few supplementaries were again allowed on that. Certain allegations are made. I wonder if on all repudiations and contradictions I should appoint committees. I do not know what the position of the Speaker is, I shall study if I can do that but that is not the way Prof. Ranga should talk to the Chair. I disapprove of it.

SHRI RANGA : Which other way ? We disapprove of your way also.

MR. SPEAKER : I do not like it.

SHRI RANGA : It does not matter. We are here to function.

MR. SPEAKER : If you are there, you must function properly. You must also show respect.

SHRI RANGA : We expect you to co-operate with us.

DR. RAM SUBHAG SINGH : This has been going on for a long time... (*Interruptions*).

MR. SPEAKER : This is the second time I have allowed this question. I never wanted this question to be allowed. In spite of that, I called Mr. Patodia and allowed quite a few questions.

SHRI N SHIVAPPA : What happened to the other members here ?

MR. SPEAKER : Mr Patodia is your member.

DR. RAM SUBHAG SINGH : This is a matter of very great importance and it has been there for the last few years, and so it is bound to feature on the agenda of the House repeatedly, and there is nothing wrong if it is featured so often. As you say, perhaps it was discussed last week, I am not sure whether it came up or not, but here is a point that somebody is having some documentary proof and he is prepared to put that proof before you. So, it should be within your competence to pursue that and set up a parliamentary committee to enquire into it.

MR. SPEAKER : I am not in a position to say offhand, just now, whether I will appoint a parliamentary committee or not. You cannot expect it. If you send that material to me, I will look into that. I am not in a position straightaway to say that I will do it.

SHRI RANGA : You can say you will consider.

MR. SPEAKER : You can come to me, show your papers and I will look into it, but I cannot say just now straightaway that I will appoint a committee.

SHRI RANGA : It is no good your threatening us.

MR. SPEAKER : What were you doing ?

SHRI RANGA : I only said: you co-operate with us and expect us to co-operate with you. Is there anything wrong in that ? We have made that suggestion. Is there anything wrong in expecting you to say that you will consider the suggestion ? It is based on past practice.

MR. SPEAKER : You are a senior member, parliamentarian and my old friend, but when I am sitting here in the Chair, I just behave as the Speaker.

श्री तुलशीबास जाधव : अध्यक्ष महोदय, नियम 349 के अंडर मेरा पायंट आफ़् आर्डर है। आप मुझे दो मिनट दीजिए।

SHRI PRAKASH VIR SHASTRI : There is no point of order in the Question Hour.

MR. SPEAKER : I have already gone over to the next question, and the Minister has read the answer. How can you raise a point of order ?

SHRI RANDHIR SINGH : Please do not allow any point of order during the Question Hour.

MR. SPEAKER : How can I stop it ?
Shrinati Ila Palchoudhuri.

SHRIMATI ILA PALCHOUDHURI : May I know whether such T. V. sets with equipment, as was disclosed by the Information Minister on 4.1.69, exist with our defence units, and how many such sets would be required to equip our defence units ?

SHRI M R KRISHNA : The sets which the defence units are having are of different kinds and I do not think it is necessary for me to give the type of sets we have got and the capacity of these sets. Probably the hon. member is thinking of the entertainment T.V. set

SHRIMATI ILA PALCHOUDHURI : No

SHRI M R. KRISHNA : I think that the sets which the Information Ministry was thinking of may not refer to the Defence Ministry sets.

SHRIMATI ILA PALCHOUDHURI : Is the Defence Ministry aware that sets of this description have been distributed in the Tibetan side of our border in large numbers? Do we have any counterparts to counteract them ?

SHRI M. R. KRISHNA : We have got our counterparts. What type of equipment we are using in our area to find out what is going on in the other side, I am not supposed to reveal to the House at this moment.

Creation of Special Cell to supervise Implementation of Administrative Reforms Commission's Recommendations

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*215. SHRI JAI SINGH :
SHRI HARDAYAL DEVGUN :
SHRI YAJNA DATT SHARMA :

Will the PRIME MINISTER be pleased to refer to the reply given to Starred Question No. 370 on the 6th August, 1969 and state :

(a) whether the recommendations for the creation of a Special Cell in the Cabinet Secretariat to assist the Deputy Prime Minister in watching the implementation of the accepted recommendations, has since been accepted by Government;

(b) if not, the reasons therefor and what other arrangements in this regard are proposed to be made; and

(c) whether Government propose to entrust this work to a Parliamentary Committee at a later stage to assess the extent of implementation of the Administrative Reforms Commission's recommendations ?

THE DEPUTY MINISTER (SHRIMATI NANDINI SATPATHY) : (a) to (c). The recommendations are among others contained in the ARC's Report on the "Machinery of the Government of India and its Procedures of Work". This particular report is rather a comprehensive one covering a varied range of important aspects relating to the position and functioning of the Machinery of Government. Many of the recommendations are inter-related. The House will, no doubt, agree that it is, therefore, desirable to take a view of the Report as a whole. The entire Report is under consideration.

Meanwhile, Government keep on reviewing, from time to time, at the highest levels, the process of consideration and follow-up of the various Reports submitted by the Commission.

श्री हरदयाल देवगुल : मैं यह पूछना चाहता हूँ कि ऐडमिनिस्ट्रेटिव रिफार्म्स कमीशन की सिफारिशों में दिल्ली के बारे में जो सिफारिश हुई है उसको दिल्ली के सब राजनीतिक दलों ने एक मत से अस्वीकार किया है और यह मांग की है कि दिल्ली में पूर्ण विधान मंचा और उसके अनुसार यहाँ की सरकार बनाई जाय, तो क्या उसकी सिफारिशों पर अपना अन्तिम मत बनाने के पूर्व सरकार